



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

इ-मेल email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

September 4, 2013

RBI clarifies its recently revised Overseas Direct Investment Guidelines

The Reserve Bank of India has today issued certain clarifications with respect to the applicability of the revised guidelines in respect of overseas direct investment [notified on August 14, 2013](#) to facilitate genuine outward investment requirements of the Indian companies. The clarifications/answers to the queries raised by different stakeholders are contained in its [AP \(Dir\) Circular No. 30 dated September 04, 2013](#). Among others, it has been clarified that in respect of funding of overseas direct investments by way of External Commercial Borrowings, instead of limit of 100 per cent of the net worth, the earlier limit of 400 per cent of the net worth will continue to apply.

It may be noted that the Reserve Bank of India had announced the revised guidelines for overseas direct investment by Indian parties on August 14, 2013. This measure had been taken in the context of current macro-economic situation. It was not the intention of the Reserve Bank of India to restrict bona-fide and genuine overseas direct investment transactions by Indian companies.

Press Release : 2013-2014/483

Alpana Killawala
Principal Chief General Manager

Related Notification

Sep 04, 2013

[Overseas Direct Investments – Rationalization/Clarifications](#)